

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO- 2234
ANSWERED ON- 18/12/2025

SPORTS INFRASTRUCTURE IN MARATHWADA

2234. DR. FAUZIA KHAN

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the district-wise details of sports infrastructure projects sanctioned in Marathwada under the Khelo India scheme, Sports Authority of India promotional grants or the National Sports Development Fund since 2020-21;
- (b) the amounts sanctioned, released and utilized for each project;
- (c) whether any projects have faced delays, cost overruns or audit observations; and
- (d) the steps taken to ensure timely completion and public disclosure of progress reports and utilization certificates?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under the Khelo India Scheme and National Sports Development Funds (NSDF) since 2020-21 across the country, including in Marathwada region, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>, respectively. Further, under the Sports Authority of India promotional grants, one project, namely “Construction of Fencing Hall at National Centre of Excellence, Aurangabad” has been sanctioned in 2021-22 at a sanctioned cost of ₹ 1.98 crore.

(c) and (d) The responsibility of executing the projects rests with the grantee. This Ministry continuously reviews the progress of the sanctioned projects by way of regular review meetings with grantees, visit of project monitoring committee to the site of the projects to assess actual physical progress and getting Utilization Certificates (UCs) of the released funds to ensure timely completion of the projects.
